



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Jammu/Srinagar

The following notification of the Governor is hereby published for
general information:-

Notification
Jammu, the 22nd December, 2017

SRO 524.- In exercise of the powers vested in me under sub-section (6) of Section 50 of the Constitution of Jammu and Kashmir, I, N.N. Vohra, Governor of Jammu and Kashmir, hereby nominate Sh. Tassaduq Hussain Mufti as Member of the Jammu and Kashmir Legislative Council against the seat available in the said House.

Sd/-
(N.N.Vohra)
Governor.

No:- LD(PAB)2002/49

Dated:- 22-12-2017.

Copy of the:-

1. Deputy Election Commissioner of India, Nirvachan Sadan, Ashoka Road, New Delhi.
2. Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi.
3. Shri Tassaduq Hussain Mufti S/O Late Mufti Mohammad Syed R/O Bijbehara, District Anantnag
4. All Financial Commissioners/Principal Secretaries /Commissioner /Secretaries to Government.
5. Principal Secretary to the Hon'ble Chief Minister.
6. Principal Secretary to the Hon'ble Governor.
7. Chief Electoral Officer, Jammu and Kashmir State, Jammu.
8. Secretary, J&K Legislative Council, Jammu.
9. Secretary, J&K Legislative Assembly, Jammu.
10. Director Information, Jammu and Kashmir, Jammu.
11. OSD to the Hon'ble Minister for Law, Justice and Parliamentary Affairs
12. Principal Private Secretary to the Chief Secretary.
13. General Manager, Government Press, Jammu for publication in an extraordinary issue of the Government Gazette with the request to supply 50 printed copies of the notification to this department today positively.
14. SRO Section.
15. File Concerned.

(Ab. Majid Bhat)

Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs